

CENTRAL ADMINISTRATIVE TRIBUNAL
AHMEDABAD BENCH

O.A. NO./375/93

T.A. NO.

DATE OF DECISION 13/2/1995

Shri Hari Ram T

Petitioner

Mr.G.A.Pandit

Advocate for the Petitioner (s)

Versus

Union of India & ors.

Respondent

Mr.A.S.Kothari

Advocate for the Respondent (s)

CORAM

The Hon'ble Mr. N.B.Patel

Vice Chairman

The Hon'ble Mr. K.Ramamoorthy

Administrative Member

JUDGMENT

1. Whether Reporters of Local papers may be allowed to see the Judgment ?
2. To be referred to the Reporter or not ?
3. Whether their Lordships wish to see the fair copy of the Judgment ?
4. Whether it needs to be circulated to other Benches of the Tribunal ?

✓✓

Shri Hari Ram T
working as Goods Driver
Western Railway,
Surandranagar.

Applicant

Advocate Mr.G.A.Pandit

versus

1. Union of India, Through :
The General Manager,
W.Rly.Churchgate, Bombay.
2. Divisional Railway Manager,
W.Rly., Kothi Compound,
Rajkot.
3. Sr.Divisional Mechanical Engineer,
W.Rly., Kothi Compound,
Rajkot.
4. Assistant Loco Foreman,
W.Rly., Surendranagar.

Respondents

Advocate Mr.A.S.Kothari

O R A L O R D E R

O.A.375/93

Date: 13/2/95

Per Hon'ble Mr.N.B.Patel

Vice Chairman

Mr.Pandit is not present. In view of para 3 (3) or the reply filed by the respondents in C.A. 46/94, it appears that the grievance of the applicant no longer survives as he has already passed

the necessary test and he ~~has~~ regularised as Goods Driver. On this basis, the Contempt Application is ~~also~~ disposed of today. On the same basis, the O.A. now does not survive and stands disposed of accordingly. However, if there is any difficulty, the applicant may move for revival of the O.A. No order as to costs.



(K.Ramamoorthy)

Member (A)



(N.B. Patel)

Vice Chairman

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CENTRAL ADMINISTRATIVE TRIBUNAL
AHMEDABAD BENCH

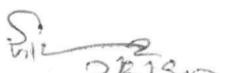
Application No. 04/375/93 of
Transfer Application No. _____ of

CERTIFICATE

Certified that no further action is required to be taken and
the case is fit for consignment to the Record Room (Decided).

Dated : 24.02.95

Countersign :


DB/35
Section Officer.


Signature of / the Dealing
Assistant

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
AT AHMEDABAD BENCH

INDEX - SHEET

CAUSE TITLE 041375193

NAME OF THE PARTIES Mr. Houston T

VIIRSUS

U. S. A. 2001

SR. NO.	DESCRIPTION OF DOCUMENTS	PAGE
1	OA	1 to 17
2	Reply	18 to 23
3	M 9/4/22/93	24 to 28
4	Reply	29 to 32
5	Reply	33 to 35
6	O.O. and 13 02 9/1	